

7. Handmade Paper.

8. Manufacture of cane-gur and khandsari.

9. Palm-gur making and other palm-products industry.

10. Processing, packaging, and marketing of cereals, pulses species, condiments, masalas etc.

11. Manufacture and use of manure and methane gas from cowdung and other waste products (such as flesh of dead animals, night soil etc.).

12. Lime stone, lime shell and other Lime products industry.

13. Manufacture of Shellac.

14. Collection of forest plants and fruits for medicinal purposes.

15. Fruit and vegetable processing, preservation and canning including pickles.

16. Bamboo and cane work.

17. Blacksmithy.

18. Carpentry.

19. Fibre other than coir.

20. Manufacture of Household utensils in aluminium.

21. Manufacture of Katha.

22. Manufacture of Gum resins.

23. Manufacture of Lokvastra cloth.

24. Poly Vastra 'Poly Vastra' which means any cloth woven or handloom in India from yarn handspun in India from a mixture of man-made fibre with either cotton, silk or wool or with any two or all of them or from a mixture of man-made fibre yarn handspun in India with either cotton, silk or woollen yarn handspun in India or with any two or all of such yarns.

25. Processing of maize and ragi.

**Licences for setting up of Vanaspati and Soyabean Plants**

6573. SHRI PRATAP BHANU SHARMA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that more than 25 applications for granting

licences for setting up Vanaspati and Soyabean Solvent extraction plants in Madhya Pradesh are under consideration of Central Government for the last twelve months;

(b) if so, the progress till today; and

(c) reasons for delay in granting the licences?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) to (c) 20 applications for setting up of Vanaspati plants and 6 for Soyabean plants in Madhya Pradesh were received. As regards Soyabean plants, in 5 cases letter of Intent have already been issued by the Government. As regards vanaspati plants, the matter was awaiting the formulation of a new policy for the licencing of vanaspati units, and the applications are presently under consideration of the Government.

**दिल्ली विद्यालय प्राधिकरण द्वारा गिराए गए बाँध मठ**

6574. श्री राजनाथ साँकर शास्त्री : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में कुल कितने बाँध मठ हैं और वे कहाँ-कहाँ हैं;

(ख) उनमें से कितने मठ केन्द्र सरकार के नियंत्रण व हेतुधीन हैं और उनमें से कितने स्थानीय सामाजिक संगठनों द्वारा चलाए जाते हैं।

(ग) क्या दिल्ली विकास प्राधिकरण के हाल में कुछ बाँध मठों को गिराया है; और

(घ) यदि हाँ, तो उसके क्या कारण हैं;

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह): (क) नई दिल्ली नगर पालिका ने बताया है कि उनके